

Central Administrative Tribunal
Principal Bench: New Delhi

(H)

OA 465/95

New Delhi this the 14th day of May 1997.

Hon'ble Mr N. Sahu, Member (A)

Smt Sudershan Kaur
W/o Shri J.P. Singh
R/o 1232 Sector 12 R.K. Puram
New Delhi - 110 022.

...Applicant.

(By advocate: None)

Versus

Union of India through

1. Secretary
Ministry of Defence
South Block, DHQ PO
New Delhi.
2. Joint Secretary & Chief Administrative Officer
Ministry of Defence
C-II Hutmants, Dalhousie Road
DHQ PO New Delhi - 110 011
3. Chief of Army Staff
Army Headquarters
South Block
DHQ PO New Delhi.
4. Military Secretary
Army Headquarters
South Block, DHQ PO
New Delhi - 110 011.
5. Brig Satish Satpute
Dy Military Secretary (SB&C)
Military Secretary's Branch
Army Headquarters
South Block, DHQ PO
New Delhi - 110 011.
6. Col M.K. Anand
Col MS (R&R) Military Secretary's Branch
Army Headquarters
South Block, New Delhi - 110 011. ..Respondents.

(By Departmental Representative Shri J.S. Joshi,
Director (JS-Training) for respondent No.2)

O R D E R (oral)

Hon'ble Mr N. Sahu, Member (A)

Shri J.S. Joshi, Director (JS-Training), Ministry of Defence is present on behalf of respondent No. 2. None is present for the applicant. This case was admitted on 17.5.96. There was no appearance of the parties on 21.4.97, 24.4.97, 25.4.97 and on 28.4.97 also there was no appearance of the applicant. Today also, none is present for the applicant.

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Shri J. S. Joshi submits that all the reliefs claimed by the applicant have already been met. Obviously the applicant has lost all interest in this petition. The application is dismissed for default.

Amreshwar
(N. Sahu)
Member (A)

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